

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.1560**  
TO BE ANSWERED ON THE 11<sup>TH</sup> FEBRUARY, 2020

**WOMEN LAND OWNERS/FARMERS**

1560. DR. SANJAY JAISWAL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the number of women farmers who have land ownership rights vis-à-vis the total number of women cultivators, State-wise; and
- (b) the steps taken/being taken to increase land ownership of agricultural land by women farmers?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री ( SHRI NARENDRA SINGH TOMAR)

(a) & (b): The Department of Land Resources, Ministry of Rural Development has reported that land and its management falls within the jurisdiction of States as per Entry 18 and 45 of List II (State List) of the Seventh Schedule under the Constitution of India. The details about land ownership rights of women farmers are not available at Central level.

\*\*\*\*\*